

# **Constitution of Benches during Summer Vacation, 2008**

## **(1) Week commencing from 26.05.2008**

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|----|--------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1  | Hon. Imtiyaz Murtaza, J.<br>Hon. Vikram Nath, J. | Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt, Contempt Appeals.                                                                                                |
|    | Thereafter                                       | Criminal Appeals for Hearing.                                                                                                                                                                                    |
| 2  | Hon. S.P. Mehrotra, J.<br>Hon. Arun Tandon, J.   | Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench. |
| 3  | Hon. Rakesh Tiwari, J.                           | Urgent Misc. Writs.                                                                                                                                                                                              |
| 4  | Hon. Poonam Srivastava, J.                       | Criminal Appeals for Hearing.                                                                                                                                                                                    |
| 5  | Hon. Dilip Gupta, J.                             | Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.                                                                                                                     |
| 6  | Hon. Ravindra Singh, J.                          | Minor Bail Applications                                                                                                                                                                                          |
| 7  | Hon. Vinod Prasad, J.                            | All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.                                                                                            |
| 8  | Hon. Shiv Shanker, J.                            | Major Bail Applications.                                                                                                                                                                                         |
| 9  | Hon. Surendra Singh, J.                          | Criminal Appeals for Hearing.                                                                                                                                                                                    |
| 10 | Hon. Arvind Kumar Tripahi, J.                    | Criminal Appeals for Hearing.                                                                                                                                                                                    |

## **(2) Week commencing from 02.06.2008**

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| 1 | Hon. Rakesh Tiwari, J.<br>Hon. Surendra Singh, J. | Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by |
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Central Administrative Tribunals and State Public Service Tribunals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt and Contempt Appeals cognizable by Division Bench.

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| 2 | Hon. Arun Tandon, J.           | Minor Bail Applications.                                                                                              |
| 3 | Hon. Krishna Murari, J.        | Urgent Misc. Writs.                                                                                                   |
| 4 | Hon. Vikram Nath, J.           | Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.                          |
| 5 | Hon. V.K. Verma, J.            | Major Bail Applications.                                                                                              |
| 6 | Hon. Arvind Kumar Tripathi, J. | All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge. |

**(3) Week commencing from 09.06.2008**

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|---|-----------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Hon. Rakesh Tiwari, J.<br>Hon. R.D. Khare, J. | Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt and Contempt Appeals cognizable by Division Bench. |
| 2 | Hon. Rakesh Sharma, J.                        | Urgent Writs (Except Criminal Writs, Habeas Corpus Writs) and Civil Matters.                                                                                                                                                                                                                                    |
| 3 | Hon. R.N. Misra, J.                           | All Criminal Matters including Bail Matters, Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.                                                                                                                                                                                          |

**(4) Week commencing from 16.06.2008**

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| 1 | Hon. Sushil Harkauli, J.<br>Hon. Shashi Kant Gupta, J. | Urgent Division Bench Criminal Writs, Habeas Corpus |
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	Thereafter:	Writs, Criminal Appeals, Criminal Contempt, Contempt Appeals. Criminal Appeals for Hearing.
2	Hon. Anjani Kumar, J. Hon. Pankaj Mithal, J.	Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
3	Hon. Rakesh Tiwari, J.	Urgent Misc. Writs.
4	Hon. K.N. Ojha, J.	All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
5	Hon. Rakesh Sharma, J.	Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
6	Hon. Saroj Bala, J.	Major Bail Applications.
7	Hon. S.K. Jain, J.	Minor Bail Applications.

**(5) Week commencing from 23.06.2008**

1	Hon. Sushil Harkauli, J. Hon. Shashi Kant Gupta, J.	Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt, Contempt Appeals.
	Thereafter:	Criminal Appeals for Hearing.
2	Hon. Anjani Kumar, J. Hon. Pankaj Mithal, J.	Urgent Special Appeals, Public Interest Litigation and Service Writs arising out of Judgments/Orders passed by

Central Administrative Tribunals and State Public Service  
Tribunals cognizable by Division Bench.

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| 3 | Hon. S.K. Singh, J.       | Urgent Misc. Writs.                                                                                                   |
| 4 | Hon. Prakash Krishna, J.  | Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.                          |
| 5 | Hon. K.N. Ojha, J.        | Major Bail Applications.                                                                                              |
| 6 | Hon. R.K. Rastogi, J.     | Criminal Appeals for Hearing.                                                                                         |
| 7 | Hon. A.K. Roopanwal, J.   | Minor Bail Applications.                                                                                              |
| 8 | Hon. Ajai Kumar Singh, J. | All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge. |

**Senior Vacation Judge at Allahabad**

1. Hon'ble S.R. Alam, J. week commencing from May **26.05.2008**.
2. Hon'ble Rakesh Tiwari, J. week commencing from June **02.06.2008** and June **09.06.2008**.
3. Hon'ble Sushil Harkauli, J. week commencing from June **16.06.2008** and June **23.06.2008**.

**CHIEF JUSTICE**

**15.05.2008**